

[Shri C. Sambu]

be operative only in Delhi. As I mentioned earlier, fire accidents are taking place everywhere. Hence there should be a uniform policy and method applicable to all other cities. The Central Government should issue necessary guidelines to the State Governments in this regard. In fact, I feel, that it would have been more appropriate and useful had it been the "Indian Fire Prevention and Fire Safety Bill 1986" rather than "The Delhi Fire Prevention and Fire Safety Bill". The entire country is ours. Damage is damage wherever it may take place. Hence legislations like this should be uniformly applicable to all parts of India. Every Indian deserves to be protected and the Central Government should provide such protection.

The population in the country is increasing rapidly. The growing population is resulting in the increased construction of multi-storeyed buildings. Many of our country men are middle or lower middle class people who usually acquire a flat in the multi-storeyed residential complexes. Hence permission should be given for the construction of multi-storeyed flats only after a careful thought and we must ensure that fire prevention and safety measures are well taken care of. Hence the Government should give necessary instructions to the concerned departments to permit only such construction which take necessary measures to prevent fire accidents.

Sir, we do not have many fire stations in our rural areas. There is no fire fighting machinery in our villages. Leave alone villages, even small towns with a population of more than 2 lakhs do not have fire stations. Even in those places where there are fire stations, there is only one fire engine. It is too inadequate. Fire accidents take place frequently. The fire

fighting force is not in a position to cope up with the demand. The State Governments are not in a position to provide sufficient funds for the expansion of fire fighting force. Hence the Central Government should extend financial help to the State Governments so as to enable them to establish fire stations in rural areas also. Thus we can prevent loss of life and property throughout the country. I hope the hon. Minister would consider this request sympathetically.

Sir, I conclude my speech thanking you for giving me the opportunity to initiate the debate on this important Bill.

18.00 hrs.

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#### BUSINESS ADVISORY COMMITTEE

[English]

#### Twenty-ninth Report

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): Sir, I beg to present the Twenty-ninth Report of the Business Advisory Committee.

MR. DEPUTY SPEAKER: The House stands adjourned to reassemble tomorrow at 11.00 a.m.

18.01 hrs.

*The Lok Sabha then adjourned till Eleven of the Clock on Wednesday, November 12, 1986/Kartika 21, 1908 (Saka)*